

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 2430/2026

KAMLESH KUMAR

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 15-07-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Deepak Joshi, AOR
Mr. Shivam Yadav, Adv.
Mr. Sanjay Sharma, Adv.

For Respondent(s) :

Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Digitized copies of High Court and Trial Court records alongwith English Translation have been received and soft copies have already been provided to the Ld. Counsels for the parties.

The matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar